

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 1096
TO BE ANSWERED ON 08.02.2019

ANGANWADIS

1096. SHRI ALOK SANJAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has achieved its aims and objectives in improving the nutritional, educational and health status of poor children in the country through Anganwadi Centres;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to improve the condition of Anganwadis across the country to make them more effective?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) & (b): The Anganwadi Services {under Umbrella Integrated Child Development Services (ICDS) Scheme} was launched in 1975 with the objectives (i) to improve the nutritional and health status of children in the age-group 0-6 years; (ii) to lay the foundation for proper psychological, physical and social development of the child; (iii) to reduce the incidence of mortality, morbidity, malnutrition and school dropouts; (iv) to achieve effective co-ordination of policy and implementation amongst the various departments to promote child development; and (v) to enhance the capability of the mothers to look after the normal health and nutritional needs of the children through proper nutrition and health education.

In order to achieve the Anganwadi Services objectives, a package of six essential services comprising (i) Supplementary Nutrition (SNP); (ii) Immunization; (iii) Health check-up; (iv) Referral services; (v) Pre-school non-formal education; (vi) Nutrition & Health Education are provided to the targeted beneficiaries i.e. all children below 6 years, Pregnant and Lactating Mothers. Three of the six services viz., Immunization, Health check-up and Referral services are delivered through Public Health Infrastructure under the Ministry of Health and Family Welfare.

In order to universalize Anganwadi Services {under Umbrella Integrated Child Development Services (ICDS) Scheme}, Government has sanctioned 14 lakh Anganwadi Centres to the States/UTs of which 13.70 lakh Anganwadi Centres have become operational as on 31.12.2018. As on 31.12.2018, there are 728.42 lakh children and 172.13 lakh pregnant and lactating mothers receiving supplementary nutrition at Anganwadi Centres. Similarly, 320.64 lakh children (3-6 years) attended AWCs for Pre-school non-formal education. The State/UT wise details on number of sanctioned and operational Anganwadi Projects, Anganwadi Centres and beneficiaries of Supplementary Nutrition Programme & Pre-School Education are given at **Annexure**.

- (c): In order to improve the condition of Anganwadi Centres across the country, under Anganwadi Services, revised joint guidelines have been signed by Ministries of Rural Development, Panchayati Raj and Women & Child Development on 17.02.2016 for construction of 4 lakh Anganwadi Centre buildings (with toilet and drinking water facilities) across the country in convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). Under the revised Anganwadi Services, provision of ₹ 12,000/- per AWC for construction of toilets in 70,000 Government owned AWC buildings and ₹ 10,000/- per AWC for 20,000 AWCs for providing drinking water facilities have been made.

Drinking water and sanitation facilities is provided in these AWCs from the funds available with Panchayati Raj Institutions under 14th Finance Commission.

Also, a Memorandum of Understanding (MoU) has been signed between MWCD and M/s Vedanta on 21st September, 2015 for construction of 4000 Anganwadi Centre buildings through its own resources as a part of Corporate Social Responsibility.

Anganwadi Centres Sanctioned and Operational under Anganwadi Services Scheme Quarter Ending December 2018 (as on 04-02-2019)

S. No	State/UTs	No. of ICDS Projects		No. of Anganwadi Centres		Beneficiaries of Supplementary Nutrition					Beneficiaries of Pre-school Education		
		Sanctioned	Operational	Sanctioned	Operational	Children (6 months - 3 years)	Children (3 - 6 years)	Total Children (6 months - 6 years)	Pregnant women & lactating Mothers (P&LM)	Total Beneficiaries (Children 6 mo-6 years plus P&LM)	Boys (3 - 6 years)	Girls (3 - 6 years)	Total (3 - 6 years)
1	Andhra Pradesh	257	257	55607	55607	1504122	870112	2374234	619425	2993659	386484	392757	779241
2	Telangana	149	149	35700	35634	950000	550000	1500000	400000	1900000	296876	294585	591461
3	Arunachal Pradesh	98	98	6225	6225	92437	96623	189060	24517	213577	48662	47961	96623
4	Assam	231	231	62153	62153	1450009	1569370	3019379	594296	3613675	953976	934780	1888756
5	Bihar	544	544	115009	97231	2458176	3511680	5969856	1404672	7374528	1322649	1359236	2681885
6	Chhattisgarh	220	220	52474	51212	1218800	997200	2216000	493800	2709800	383582	389108	772690
7	Goa	11	11	1262	1262	36098	16898	52996	14637	67633	8304	8459	16763
8	Gujarat	336	336	53029	53029	1973008	1742680	3715688	823655	4539343	636530	626361	1262891
9	Haryana	148	148	25962	25962	574548	254036	828584	257996	1086580	143252	142911	286163
10	Himachal Pradesh	78	78	18925	18925	242255	155857	398112	96365	494477	51275	51428	102703
11	Jammu & Kashmir	141	141	31938	29599	410165	388285	798450	159690	958140	234136	204869	439005
12	Jharkhand	224	224	38432	38432	1676737	1067818	2744555	718337	3462892	579557	654976	1234533
13	Karnataka	204	204	65911	65911	2314824	1633913	3948737	895465	4844202	756722	761405	1518127
14	Kerala	258	258	33318	33244	350488	374165	724653	300218	1024871	198866	175299	374165
15	Madhya Pradesh	453	453	97135	97135	3374717	3262856	6637573	1415163	8052736	1844474	1851942	3696416
16	Maharashtra	553	553	110486	110219	2618757	2609326	5228083	975064	6203147	1271307	1260204	2531511
17	Manipur	43	43	11510	11510	163401	177583	340984	67208	408192	89622	87961	177583
18	Meghalaya	41	41	5896	5896	218879	251887	470766	76728	547494	99774	98421	198195
19	Mizoram	27	27	2244	2244	72283	82939	155222	28150	183372	27851	28483	56334
20	Nagaland	60	60	3980	3980	142188	145408	287596	45662	333258	73034	71226	144260
21	Odisha	338	338	74154	72587	1871082	2047340	3918422	725129	4643551	1044813	1002527	2047340
22	Punjab	155	155	27314	27279	395846	275650	671496	186289	857785	140745	135223	275968
23	Rajasthan	304	304	62010	61974	1638725	977381	2616106	875426	3491532	477419	490282	967701
24	Sikkim	13	13	1308	1308	14500	10000	24500	5800	30300	6285	6215	12500
25	Tamil Nadu	434	434	54439	54439	1743313	650930	2394243	665067	3059310	320166	312138	632304
26	Tripura	56	56	10145	9911	155005	189854	344859	71074	415933	100527	89327	189854
27	Uttar Pradesh	897	897	190145	187997	8524650	5412225	13936875	3637854	17574729	2952407	2756725	5709132
28	Uttarakhand	105	105	20067	20067	426531	158275	584806	169230	754036	77371	80381	157752
29	West Bengal	576	576	119481	116047	3076600	3132449	6209049	1327924	7536973	1534586	1514380	3048966
30	A & N Islands	5	5	720	720	7777	2791	10568	2621	13189	1392	1399	2791
31	Chandigarh**	3	3	450	450	20667	25221	45888	7209	53097	12796	12425	25221
32	Delhi*	95	95	10897	10897	300462	129349	429811	112888	542699	63303	66047	129350
33	Dadra & N Haveli	2	2	302	302	8888	10475	19363	3523	22886	5185	5290	10475
34	Daman & Diu	2	2	107	107	2762	2388	5150	1451	6601	1156	1232	2388
35	Lakshadweep	9	9	107	107	2607	843	3450	1148	4598	406	437	843

36	Puducherry	5	5	855	855	24210	2596	26806	9157	35963	1309	1287	2596
	All India	7075	7075	1399697 [1400000 earlier saned. by GOI]	1370457	40055517	32786403	72841920	17212838	90054758	16146799	15917687	3206448 6

Based on State/UTs level consolidated report.

*253 AWCs surrendered by NCT of Delhi accepted in MWCD vide order no.33/2015-CD-I Dated 16 November 2018.

** 50 AWCs surrendered by Chandigarh Administration accepted in MWCD vide order no.11-33/2015-CD dated 21 Dec., 2018